#### IN THE HIGH COURT OF ORISSA AT CUTTACK

## W.P.(C) No.16579 of 2020

Shri Prafulla Samantara .... Petitioner

Mr.Iswar Mohanty, Advocate

-versus-

State of Odisha

.... *Opposite Party* Mr.M.S. Sahoo, A.G.A.

CORAM: THE CHIEF JUSTICE JUSTICE B. P. ROUTRAY

> ORDER 20.09.2021

#### Order No.

### I.A. No.9792 of 2021

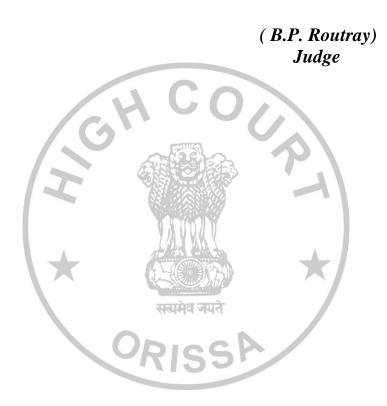
15. 1. Mr.M.S. Sahoo, learned Additional Government Advocate prays for and is granted four weeks time to file counter.

# W.P.(C) No.16579 of 2020

- 2. A further affidavit be filed by the Principal Secretary, Food and Supplies and Consumer Welfare Department in response to a specific direction of this Court in its order dated 12<sup>th</sup> April, 2021 to increase the coverage of the NFSA and SFSS with every passing month. The affidavit will indicate what the latest position is in this regard.
- 3. The affidavit be filed within four weeks with an advance copy to learned counsel for the Petitioner, who is permitted to file a response thereto before the next date.

- 4. List on 25<sup>th</sup> November, 2021.
- 5. An urgent certified copy of this order be issued as per rules.

(Dr. S. Muralidhar) Chief Justice



B.K. Barik